

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )**

**IA No. 305 of 2011 & IA No. 306 of 2011  
DFR No.1205 of 2009**

Dated: **5<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

Jawaharlal Nehru Port Trust (JNPT) ...Appellant

Versus

M.E.R.C. & Anr. ...Respondents

Counsel for the Appellant(s) : Mr. Ajay Sharma

Counsel for the respondent (s): -

**ORDER**

**IA nos. 305 & 306 of 2011**  
(condone delay application)

Mr. Ajay Sharma, learned counsel for the Appellant seeks some more time to file better affidavit to the condonation of delay application.

Post the matter on **23.01.2012.**

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vs/mk